

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO: 193
TO BE ANSWERED ON 03.08.2022

FUNDS FOR REPAIRS OF ANGANWADI CENTRES IN THE COUNTRY

*193: SHRI S. SELVAGANABATHY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) functioning in the country along with the funds allocated during the last three years, State-wise/UT-wise including Puducherry;
- (b) whether Government is aware that these Anganwadi Kendras are functioning in dilapidated/damaged buildings and if so, the total number of such buildings which require repairs State-wise/UT-wise;
- (c) by when the funds will be released for the same; and
- (d) the number of AWCs which are operating from rented building in the country, State-wise/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (d) of Rajya Sabha Starred Question No.193 asked by Shri S. Selvaganabathy to be answered on 03.08.2022 regarding “Funds for repairs of Anganwadi centres in the country”

(a) State/UT-wise number of Anganwadi Centres (AWCs) functioning in the country, during the last three years, as submitted by State Governments/UT Administrations in the Monthly Progress Reports, is at Annexure-I. State/UT-wise, funds allocated, during the last three years, is at Annexure-II.

(b) & (c) As on June, 2021, out of 13,89,110 operational AWCs, 90.39% AWCs are functioning in Pucca buildings. Government releases funds for repair/maintenance of AWC buildings (Govt. owned). Further Ministry of Women and Child Development is providing funds for construction of AWC buildings in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). In addition, for construction of AWC buildings, State Governments/UT Administrations have been advised to tap funds from various schemes such as MPLADs, MLALADS, BRGF (Backward Regions Grant Fund), RIDF (Rural Infrastructure Development Fund), 15th FC Grants to Panchayati Raj Institutions, Tribal Affairs and Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc. Additionally, joint guidelines have been issued by Ministry of Women and Child Development and Ministry of Education, directing the State Governments/ UT Administrations to examine the status AWCs vis-à-vis the infrastructure available in the primary schools and take all necessary steps to relocate the AWCs ensuring that the AWCs, which are to be co-located with schools, should be present in the same habitation, where the AWC was previously present.

Further Government has subsumed Anganwadi Services Scheme under Saksham Anganwadi & Poshan 2.0. Under this scheme, 2 lakh AWCs @ 40,000 AWCs per year are being upgraded into Saksham Anganwadi across the country.

(d) State/UT-wise number of Anganwadi Centres operating from rented building, as on 30.06.2021, is at Annexure-III.

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ANNEXURE-I

Annexure referred in reply to Part (a) of Rajya Sabha Starred Question No.193 for answer on 03.08.2022 regarding "Funds for repairs of Anganwadi centres in the country" indicating State/UT-wise number of Anganwadi Centres (AWCs) during the last three years

S. No	State/Uts	As on 31.03.2020		As on 31.03.2021		As on 31.03.2022	
		Sanctioned AWCs	Operational AWCs	Sanctioned AWCs	Operational AWCs	Sanctioned AWCs	Operational AWCs
1	Andhra Pradesh	55607	55600	55607	55603	55607	55607
2	Arunachal Pradesh	6225	6225	6225	6225	6225	6225
3	Assam	62153	61664	62153	61749	62153	61715
4	Bihar	115009	106953	115009	111468	115009	112094
5	Chhattisgarh	52474	51455	52474	51583	52474	51664
6	Goa	1262	1262	1262	1262	1262	1262
7	Gujarat	53029	53029	53029	53029	53029	53029
8	Haryana	25962	25952	25962	25962	25962	25962
9	Himachal Pradesh	18925	18925	18925	18925	18925	18925
10	Jharkhand	38432	38432	38432	38432	38432	38432
11	Karnataka	65911	65911	65911	65911	65911	65911
12	Kerala	33318	33115	33318	33115	33318	33115
13	Madhya Pradesh	97135	97135	97135	97135	97135	97135
14	Maharashtra	110486	109614	110486	110219	110486	110410
15	Manipur	11510	11510	11510	11510	11510	11510
16	Meghalaya	5896	5894	5896	5893	5896	5895
17	Mizoram	2244	2244	2244	2244	2244	2244
18	Nagaland	3980	3980	3980	3980	3980	3980
19	Odisha	74154	72587	74154	72587	74154	74096
20	Punjab	27314	27295	27314	27304	27314	27305
21	Rajasthan	62010	61469	62010	61625	62010	61655
22	Sikkim	1308	1308	1308	1308	1308	1308
23	Tamil Nadu	54439	54439	54439	54439	54439	54439
24	Telangana	35700	35567	35700	35572	35700	35584
25	Tripura	10145	9911	10145	9911	10145	9911
26	Uttar Pradesh	190145	188229	190145	189309	190145	189430
27	Uttarakhand	20067	19992	20067	20046	20067	20067
28	West Bengal	119481	116753	119481	117076	119481	119481
29	A & N Islands	720	719	720	719	720	719
30	Chandigarh	450	450	450	450	450	450
31	Dadra & N Haveli and Daman & Diu*	302	302	409	405	409	405
		107	102				
32	Delhi	10897	10755	10897	10755	10897	10896
33	Jammu & Kashmir	30765	28423	30765	28061	30765	28078
34	Ladakh	1173	1139	1173	1140	1173	1139
35	Lakshadweep	107	107	107	107	71	71
36	Puducherry	855	855	855	855	855	855
All India		1399697	1379302	1399697	1385914	1399661	1391004

* Upto March 2020, D & N Haveli and Daman & Diu were separate

ANNEXURE-II

Annexure referred in reply to Part (a) of Rajya Sabha Starred Question No.193 for answer on 03.08.2022 regarding "Funds for repairs of Anganwadi centres in the country" indicating State/UT-wise funds allocated to Anganwadi Centres (AWCs) during the last three years

(Rupees in Lakhs)

S.No	State/UT	2019-20		2020-21		2021-22	
		APIP Approved	Funds released	APIP Approved	Funds released	APIP Approved	Funds released
1	Andhra Pradesh	81270.60	69100.42	86494.90	69281.10	75134.47	74460.38
2	Bihar	144152.87	127888.67	167516.01	127059.58	159043.49	157443.07
3	Chhattisgarh	67220.87	48339.67	69963.07	50434.13	58613.95	60514.42
4	Goa	1909.88	1559.15	2260.09	2024.07	1788.38	1083.56
5	Gujarat	71652.67	68684.12	75030.06	61594.01	67956.72	83343.97
6	Haryana	26545.95	18029.66	27665.56	18113.67	25335.04	17303.35
7	Jharkhand	58230.22	43355.99	62367.98	45784.76	51474.90	35297.77
8	Karnataka	98521.79	76966.72	100446.40	68641.75	87538.23	100370.19
9	Kerala	36521.12	32140.86	36692.79	31991.60	36026.49	38797.67
10	Madhya Pradesh	144676.41	121491.90	145150.65	122037.59	133712.53	108546.91
11	Maharashtra	129779.45	133136.17	135921.45	118783.20	158178.15	171338.93
12	Odisha	104875.90	85993.04	100152.76	84652.26	96903.40	93659.57
13	Punjab	45564.48	20144.35	27160.81	17029.04	41409.00	38351.68
14	Rajasthan	74974.65	58453.75	79803.15	63125.61	75984.65	68264.63
15	Tamil Nadu	74671.97	64868.45	75438.25	61071.19	73239.91	65538.13
16	Telangana	50590.23	45841.08	50242.65	39931.03	47636.60	48232.68
17	Uttar Pradesh	282896.18	236406.00	299105.08	198558.94	244761.18	239978.59
18	West Bengal	138042.90	116399.75	141871.04	104720.89	138698.49	66835.22
19	Delhi	18911.30	13293.20	18163.22	10087.07	18858.49	13291.00
20	Puducherry	691.13	489.43	582.03	424.39	599.08	277.80
21	Himachal Pradesh	30734.10	25181.85	34238.94	25552.07	30779.09	24798.74
22	Jammu & Kashmir	43489.22	31999.86	44436.97	28902.02	41891.81	40573.74

23	Uttarakhand	38000.14	30309.77	43644.96	32450.25	38223.22	35365.25
24	Andaman & Nicobar	1565.88	1190.78	2287.54	1525.44	1681.02	1452.18
25	Chandigarh	1614.73	1347.93	1252.33	1227.33	1407.78	1407.78
26	D. & Nagar Haveli	643.60	573.81	921.79	901.54	933.39	933.39
27	Daman & Diu	314.54	267.58	2265.55	2299.04	1324.00	1467.47
28	Lakshadweep	206.06	132.51	249.09	204.43	295.18	210.23
29	Arunachal Pradesh	15021.41	12430.77	16660.86	8191.64	16238.04	17082.84
30	Assam	117340.25	121893.00	125837.79	108068.38	124412.32	131989.88
31	Manipur	26595.90	16157.52	25074.31	17383.44	23561.89	22892.04
32	Meghalaya	20349.60	18484.66	20095.14	17693.12	18358.53	17332.82
33	Mizoram	6298.44	4814.39	11100.46	7421.38	6416.81	5178.09
34	Nagaland	14649.56	15370.48	16121.57	14921.34	15503.34	15465.18
35	Sikkim	2777.88	2023.90	2789.23	2429.48	2685.91	2573.06
36	Tripura	21465.73	16615.07	21533.15	15237.47	19565.75	18672.47
	TOTAL	1992767.61	1681376.26	2070537.63	1579754.25	1936171.23	1820324.68

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ANNEXURE-III

Annexure referred in reply to Part (d) of Rajya Sabha Starred Question No.193 for answer on 03.08.2022 regarding "Funds for repairs of Anganwadi centres in the country" indicating State/UT-wise number of Anganwadi Centres (AWCs) running in rented premises as on 30.06.2021

S. No.	State/UT	Operational AWCs	AWCs in Rented Building
1	Andhra Pradesh	55607	23960
2	Arunachal Pradesh	6225	424
3	Assam	61715	10304
4	Bihar	112094	73699
5	Chhattisgarh	51586	8727
6	Goa	1262	745
7	Gujarat	53029	6923
8	Haryana	25962	5899
9	Himachal Pradesh	18925	9589
10	Jharkhand	38432	12225
11	Karnataka	65911	11932
12	Kerala	33115	7383
13	Madhya Pradesh	97135	25571
14	Maharashtra	109832	30798
15	Manipur	11510	6085
16	Meghalaya	5896	481
17	Mizoram	2244	0
18	Nagaland	3980	770
19	Odisha	73172	4857
20	Punjab	27304	2926
21	Rajasthan	61625	10553
22	Sikkim	1308	276
23	Tamil Nadu	54439	7228
24	Telangana	35580	12426
25	Tripura	9911	290
26	Uttar Pradesh	189309	14930
27	Uttarakhand	20048	7488
28	West Bengal	119481	20751
29	A & N Islands	719	193
30	Chandigarh	450	236
31	Dadra & N Haveli & Daman and Diu	405	124
32	Delhi	10755	10697
33	Jammu & Kashmir	28078	27248
34	Ladakh	1140	777
35	Lakshadweep	71	0
36	Puducherry	855	441
TOTAL		1389110	356956